

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3523
TO BE ANSWERED ON 20.12.2021

Samagra Shiksha Abhiyan in Bihar

3523. SHRI RAJIV PRATAP RUDY:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the progress made as per the targets set under Samagra Shiksha Abhiyan in Bihar district-wise;
- (b) the details of the proposals of the works to be carried out in Government schools of Bihar under the scheme with their status, district-wise;
- (c) whether there are proposals for Bihar lying pending for financial approval by the Union Government;
- (d) if so, the details thereof, district-wise including district Saran, and the time by which the Government is likely to accord approval to the said proposals; and
- (e) whether the salary of teachers under Samagra Shiksha in Bihar is sufficient and if so, the details thereof and if not, the steps taken by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (e): As per the information uploaded by the State of Bihar on Project Appraisal, Budgeting Achievements and Data Handling System (PRABANDH) Portal, the details of approvals and progress for carrying out various interventions under Samagra Shiksha Scheme from 2018-19 to 2021-22 are at Annexure.

Under Centrally Sponsored scheme of Samagra Shiksha financial assistance is provided as per the fund sharing pattern as decided by the Ministry of Finance. Under

the scheme, the annual plans are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier. Further, the funds are released on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress and other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha.

Education is in the Concurrent list of the Constitution. As per Section 23 (3) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 “the salary and allowances payable to, and the terms and conditions of services of teachers shall be such as may be prescribed.” Thus, terms and conditions of recruitment, salary and service of all teachers are governed and regulated by the concerned State and UT Government as stipulated in their Rules/ Regulations/ Notifications. As per framework of Centrally Sponsored Scheme of Samagra Shiksha, there is no separate cadre of teachers sanctioned by the Centre. All teachers are ultimately the responsibility of the State Government. However, through Samagra Shiksha, Central Government provides financial assistance to States and UTs for teacher salary as per the prescribed norms of the scheme.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 3523 TO BE ANSWERED ON 20TH DECEMBER, 2021 ASKED BY HON'BLE MP SHRI RAJIV PRATAP RUDY REGARDING SAMAGRA SHIKSHA ABHIYAN IN BIHAR

Sl. No.	Particulars	Physical	Complete	In Progress
Elementary Education				
1.	Building Less / Dilapidated	87	1	33
2.	Boys Toilet	1711	979	414
3.	Girls Toilet	670	367	141
4.	CWSN Ramp	18	18	0
5.	Additional Classroom	2127	609	880
6.	Electricity	8807	6015	0
7.	ICT	1203	0	0
8.	KGBV-new	92	0	0
9.	KGBV upgraded till class XII	92	0	0
10.	Residential Hostel	11	0	11
11.	Drinking Water	464	292	8
Secondary Education				
12.	Boys Toilet	45	23	19
13.	Girls Toilet	51	24	23
14.	Drinking Water	7	4	3
15.	Electricity	126	5	0
16.	Vocational Education	43	0	0
Teacher Education				
17.	Equipment	12	0	0
18.	Technology Support	23	1	0

Source: PRABANDH Portal
